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Transfer*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH
NEW X X X E X X X

O.A. No. 274 of 198 1991.
~~XXX No.~~

DATE OF DECISION 14.8.1991

Shri Indrakant N. Mehta

Petitioner

Mr. M.K. Paul

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.M. Singh

: Member (A)

The Hon'ble Mr. R.C. Bhatt

: Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

Shri Indrakant N. Mehta,
Amaatwadi, Block No.1,
Nutan Press Road,
RAJKOT.

: APPLICANT

(Advocate : Mr. M.K. Paul)

Vs.

1. Union of India, through
The General Manager,
Western Railway,
Churchgate,
BOMBAY- 400020.
2. The Divisional Railway Manager,
Western Railway,
Kothi Compound,
RAJKOT.

: RESPONDENTS

(Advocate : None present)

CORAM : Hon'ble Mr. M.M. Singh

: Member (A)

Hon'ble Mr. R.C. Bhatt

: Member (J)

O R A L - O R D E R

O.A. No. 274 of 1991

Date : 14.8.1991

Per : Hon'ble Mr. M.M. Singh

: Member (A)

Heard Mr. Kishore M. Paul appearing for Mr. M.K. Paul learned counsel for the applicant.

2. In this original application filed under Section 19 of the Administrative Tribunals Act 1985, the relief clause shows that in view of the final Judgement passed in TA. No. 577/86 dated 19.6.1987 of Ahmedabad Bench of this Tribunal, the applicant has right to work in the Enquiry Branch till such time the selection for Enquiry Branch is held.

3. The implication of the above relief is that the impugned action of the respondents in transferring the applicant from Rajkot to Jamnagar is in contempt of the

said judgement. When such is the implication of the relief, the remedy may lie in filing the appropriate Contempt Application and not in the Original Application.

4. In view of the above the Original Application does not lie in this case. We hereby reject the same.

R.C.Bhatt
(R.C.BHATT)

Member (J)

H. M. L
(M.M.SINGH)
Member (A)

*Ani.